

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.01.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Representing Counsel
Kani Rajagopalam
For NPVyanay Kumar

Counsel for Petitioner

Rani

SHARON ELIZABETH V.S
for S. RAMASUBRAMANIAM
+ ASSOCIATES

Counsel for
R₁, R₂, R₄-R₇

Sharon

ORDER

Counsels for both the parties are present, prayed for time for making final submissions. At request, time is enlarged. Put up on 20.02.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)